

Details of Financial and Operational Creditor for Which Claim filed in Form C & Form B as per Regulation 8 & 7 of Insolvency and Bankruptcy Board of India (*Insolvency Resolution Process for Corporate Persons*) Regulations 2016 in the case of *Greenworld International Private Limited*

S. N.	Name and Address of Creditor	Amount of Claim	Amount of Claim Admitted	Details of Security Interest
1	Union Bank of India, Assets Recovery Branch through its Branch Head D-26/28, First Floor, Connaught Place, New Delhi- 110001	14,25,63,976.16	14,25,63,976.16 (Cash Credit Rs. 7,99,69,279 Term Loan Rs. 6,24,00,724 .45 Legal Charges Rs. 1,93,972)	(i) First Hypothecation charge on any kind of stocks comprising Raw Materials, Semi finished Goods, finished goods, store & spares, consumables, movable goods & assets, current assests. (ii) all tangible movable plant & machineries, receivables, book-debts & other securities acceptable to the bank lying at

				<p>co's premises or anywhere else both P/F.</p> <p>(iii) Equitable mortgage of the residential premises at I-61, South city-1, Gurgaon, Haryana in the name of Sneh Raman Gupta and Radha Raman Gupta.</p> <p>(iv) Equitable mortgage of industrial property bearing Plot No GR 60 & 61 killa no 47/5, Khewat no 164/133, Ganpati Industrial Estate, Bahadurgarh, Haryana in the name of Harish Chandra Gupta (HUF)</p> <p>(v) Residential premises at A-3 known as Om Villa South City-1, Gurgaon in the name of Rajesh Kumar Gupta (HUF) & Smt.</p>
--	--	--	--	---

				Sunita Gupta (vi) in the name of Prakash Shrivastava, Mr. Anurag Shrivastava & Anuj Shrivastava together with all present & future infrastructures thereon.
2.	M / s Italimpian ti Oraf Spa	Rs.2,87,58 ,581	Rs.2,87,58, 581	



(CA IP Sunil Kumar Gupta)
Reg. No. IBBI/IPA-001/IP-P00205/2017-18/10394
green.cirp@gmail.com
caskg82@gmail.com
9953999077
9953999075 (Whatsapp)
B-10, Magnum House-1, Karampura Commercial Complex,
New Delhi-110015